

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1310

ANSWERED ON:08.03.2007

LNG TERMINALS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of Liquefied Natural Gas (LNG) terminals in the country;
- (b) whether the Government is contemplating to hand over LNG import-export terminals to the private sector ;
- (c) if so, the details and the reasons therefor;
- (d) whether the Government also proposes to hand over LNG terminals meant for supply of LNG to power plants to the private sector ;
- (e) if so, the reasons therefor;
- (f) whether any assessment has been made by the Government about the losses suffered by these terminals ;
- (g) if so, the details thereof; and
- (h) the steps taken or proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a): Presently, two LNG terminals, namely, 5 MMTPA LNG terminal of Petronet LNG Ltd. (PLL) at Dahej, Gujarat and 2.5 MMTPA LNG terminal of Hazira LNG Pvt. Ltd.

(HLPL) at Hazira, Gujarat are in operation. In addition to the above, 5 MMTPA LNG terminal of Ratnagiri Gas and Power Private Ltd. (RGPPL) is expected to be commissioned in 2007-08.

(b) to (e): The LNG terminals which are presently operational are in Joint and private sector. The Government does not have any proposal to hand over these terminals to any private entity.

(f) to (h): Petronet LNG Ltd.(PLL) is a joint venture company promoted by four public sector oil companies, namely, GAIL(India) Ltd., Indian Oil Corporation Ltd., Bharat Petroleum Corporation Ltd. and Oil & Natural Gas Corporation, with 12.5% equity participation by each company. PLL has reported a net profit of Rs. 194.92 crores during the financial year 2005-06.